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DEPARTMENT OF LAW & JUDICIARY
LAW (ESTABLISHMENT) DIVISION
Government of Goa
Secretariat, Porvorim-Goa 403 521

No.12/05/2016/LD-(Estt.)/ 1926

Date: 03/11/2016

NOTIFICATION

In exercise of the powers conferred by section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (Central Act No. 4 of 2016) (hereinafter referred to as the "said Act"), and with the concurrence of the High Court of Bombay conveyed vide letter No. A(Spl.) 3215/2016/546/2016 dated 16th June, 2016, the Government of Goa hereby constitutes the Court of District Judge-1, North Goa at Panaji and the Court of District Judge-1, South-Goa at Margao (hereinafter referred to as the "said Courts") as the Commercial Courts, for the District of North Goa and South Goa, respectively and further, appoints the Judges of the said Courts to be the Judges of the said Commercial Courts, respectively.

This Notification shall come into force with immediate effect.

To
Chief Administrative Officer
Dt. 7/11/16
Principal District & Sessions Judge
North Goa

By Order and in the name of
the Governor of Goa
Trupti B. Manerkar
(Trupti B. Manerkar)
Under Secretary (Estt.)

To,
The Director, Printing and Stationery, Government Printing Press, Panaji, Goa with request to publish Notification in Official Gazette. It is certified that the Notification is fit for publication. Two copies of the Official Gazette containing the above Notification may be sent to this Department for record.

Copy to:-

1. The Registrar General, High Court of Bombay at Mumbai 400 032.
2. The Registrar (Inspection-I), High Court, Appellate Side, Bombay 400 032.
3. The Registrar (Admn), High Court of Bombay at Goa, Panaji.
4. The Principal District & Sessions Judge, North-Goa, Panaji - Goa.
5. The Principal District & Sessions Judge, South-Goa, Margao - Goa.
6. The District Judge 1, Panaji (North-Goa).
7. The District Judge 1, Margao (South-Goa).
8. The Director, Directorate of Prosecution, Patto, Panaji-Goa.
9. The Director of Accounts, Directorate of Accounts, Panaji-Goa.
10. The Goa State Legal Services Authority, Panaji - Goa.
11. The Under Secretary (Home), Home (G) Department, Secretariat, Porvorim, Goa.
12. Guard file.
13. O/c

To,
Mr. Prasad S-T.
[Signature]
03/11/16